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FORM NO.4
CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR

ORGINAL APPLICATION NO. 708/2006

APPLICANT : P.J. Gharde

RESPONDENT(S) UOI & Ors

ADVOCATE FOR: Shri Rahul Rawat
APPLICANT(s)

ADVOCATE FOR:

ORDER SHEET

Notes of the Registry	Order of the Tribunal
Date of presentation : 25.9.2006	<u>10.10.06</u>
Date of registration : 29.9.2006	Shri Rahul Rawat for the applicant. Shri M. Chaurasia for respondents.
Subject : Voluntary Retirement The application may be registered as O.A and listed for Admission before the Bench on 10.10.2006.	Learned counsel for the applicant has stated at the Bar that the Department is considering the case of the applicant. Accordingly, he wishes to withdraw the OA. The prayer for withdrawing the OA is accepted. OA is dismissed as withdrawn.

Deputy Registrar

Julian
(A.K. Gaur)
JM

Grants
(Dr. G.C. Srivastava)
VC

aa.

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*Received 10/10/06
S. J. Gaur 10/10/06*